

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 22190 of 2015

(Arising out of Order-in-Appeal No. COC-CUSTOM-000-APP-16-
2015-16 dated 08.06.2015 passed by the Commissioner of
Customs (Appeals), Cochin)

The Commissioner of Customs

Custom House,
Cochin – 682 009.

....Appellant

VERSUS

M/s. Surabhi Woods

Near Railway Station,
Angamally,
Ernakulam – 683 572.

....Respondent

APPEARANCE:

Shri K. Vishwanatha, Superintendent (AR), for the Appellant

None for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 06.06.2024

DATE OF DECISION: 06.06.2024

This appeal is rejected. For Order, see order of date in
Customs Appeal No.22352 of 2015.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**